

SELF EMPLOYED PRODUCTIVE ENDEAVOURS BY THE RURAL POOR

*69. **SHRI BHOGENDRA JHA :**
Will the **PRIME MINISTER** be pleased to state the specific steps being taken to ensure that self-employed productive endeavours by the rural poor lead to guaranteed increase in jobs and goods at the same time ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL) : The Government has taken a number of steps for ensuring self-employment to the rural poor. The Integrated Rural Development Programme (IRDP) which is a major self-employment programme for the rural poor launched on 2nd October, 1980 is in operation in all the blocks in the country. Under IRDP the identified rural poor are assisted with income generating schemes which are funded by governmental subsidy and institutional credit. In 1991-92 it is targeted to assist 22.5 lakh families under IRDP.

TRYSEM (TRAINING OF RURAL YOUTH FOR SELF EMPLOYMENT)

Is a special scheme to ensure productive income generating endeavours for the rural youth. Under TRYSEM, which is a supplementing scheme for IRDP, rural youth between the age of 18 to 35 years are trained in technical and entrepreneurial skills in order to enable them to take up self-employment. In 1991-92, 4.25 lakh youth are to be trained under TRYSEM.

DWCRA (DEVELOPMENT OF WOMEN AND CHILDREN IN RURAL AREAS)

Further, in order to provide opportunities to women members of rural poor families in self-employment, DWCRA, a sub-scheme of IRDP is being continued. Under DWCRA, groups of women are assisted for economic activities for self-employment suited to the skill, aptitude and local conditions. In 1991-92, 10,000

groups of women are expected to be formed under DWCRA.

PROVISION OF TV SECOND CHANNEL TO STATE GOVERNMENTS

*70. **SHRI SOBHANA DRESWARA RAO VADDE :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether, the Union Government are examining the proposal to make available TV Second Channel to the concerned State Governments;

(b) if so, the likely date by which a decision will be taken in this regard; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) No, Sir

(b) Does not arise.

(c) The handing over of local channel, commonly known as 2nd channel T.V., to the State Government is not consistent with the independence of the electronic media in the context of the Prasar Bharti and introduction of competition with public corporations

FINALISATION OF EIGHTH PLAN

*71 **DR ASIM BALA :**

SHRI CHITTA BASU :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether there has been an inordinate delay in finalisation of the Eighth Five Year Plan;

(b) if so, the reasons therefore ;

(c) when the Eighth Plan is likely to be finalised; and

(d) the strategy incorporated in the approach paper of the Eighth Five Year plan to ensure people's participation in execution of various rural development programmes ?